

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 409**  
**IA/3680/ND/2022 in IB/449/ND/2022**

**IN THE MATTER OF:**

Tata Capital Financial Services Limited	...	Applicant
Versus		
Mr. Sanjay Mehra	...	Respondent

**Under Section 95(1) IBC, 2016**

**Order delivered on 18.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Ms. Ekta Bhasin and Mr. Sanidhya Sonthalia, Advs.
For the RP	: Ms. Puja Chaurasia, Adv., for RP

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ms. Ekta Bhasin, Ld. Counsel for the Applicant as well as Ms. Puja Chaurasia, Ld. Counsel for the RP are present through VC. Ld. Counsel for the Applicant is directed to comply with the order dated 13.05.2024 within a week's time. List this matter on **14.08.2024**.

**-SD-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**  
**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**